

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 1340-1342 OF 2010
BEFORE THE REGISTRAR SUNIL THOMAS

COMMISSIONER OF CENTRAL EXCISE, INDORE Appellant (s)

VERSUS

M/S. AMERICAN COLOUR LAB ETC. Respondent(s)

(With office report)

Date: 02/09/2011 These Appeals were called on for hearing today.

For Appellant(s) Mr. B. Krishna Prasad,Adv.

For Respondent(s) Mr.Rishi Maheshwari,adv.
Mr. P.S.Sudheer,Adv.

UPON hearing counsel the Court made the following
O R D E R

Appellant is granted four more weeks time as a
last chance for curing the defects in the amendment
application. The sole respondent appears in Civil
Appeal No.1340/10 and proposes to file counter
affidavit. Granted time.
List the matter on 10.10.2011.

(Sunil Thomas)
Registrar